

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF CASES DURING THE MONTH OF JUNE, 2020

CATEGORY OF CASES	PENDENCY ON 01.06.20	INSTITUTION	DISPOSAL	PENDENCY ON 30.06.20
(A) CIVIL WRIT PETITIONS	25086	543	250	25379
(B) CIVIL CASES, OTHER THAN TAX (APPLT. SIDE)	20466	154	82	20538
(C) TAX APPEALS & REFERENCES	3104	2	5	3101
(D) CRIMINAL SIDE CASES	22771	669	430	23010
(E) ORIGINAL SIDE CASES	9798	202	94	9906
(F) COMPANY SIDE CASES	1545	1	0	1546
GRAND TOTAL OF (A) TO (F)	82770	1571	861	83480

Disclaimer: The data is not real-time data and, therefore, subject to some amount of variation.

(B) CIVIL CASES, OTHER THAN TAX (APPELLATE SIDE)

CATEGORY OF CASES	PENDENCY ON 01.06.20	INSTITUTION	DISPOSAL	PENDENCY ON 30.06.20
LETTERS PATENT APPEALS	984	28	26	986
CIVIL REVISION PETITONS	378	2	1	379
REVISION PETITIONS UNDER RENT CONTROL ACT	1235	12	0	1247
CIVIL MISC.(MAIN)	1246	10	14	1242
TRANSFER PETITIONS (CIVIL)	42	0	0	42
REGULAR FIRST APPEALS	4686	9	1	4694
LAND ACQUISITION APPEALS	2375	0	0	2375
FIRST APPEAL FROM ORDERS	1657	10	2	1665
MATRIMONIAL APPEALS	113	0	0	113
MOTOR ACCIDENT CLAIM APPEALS	3795	0	0	3795
SECOND APPEALS UNDER RENT CONTROL ACT	4	0	0	4
COMPANY APPEALS (DB)	20	0	0	20
REGULAR SECOND APPEALS	626	5	0	631
CONTEMPT CASES (CIVIL)	1859	57	24	1892
CIVIL CONTEMPT APPEALS	8	0	0	8
CIVIL CONTEMPT REFERENCES	4	0	0	4
REGULAR FIRST APPEALS (ORIGINAL SIDE)	239	4	2	241
FIRST APPEALS FROM ORDERS(ORIGINAL SIDE)	337	0	0	337
EXECUTION FIRST APPEALS(ORIGINAL SIDE)	34	2	2	34
MATRIMONIAL REFERENCES	0	0	0	0
CIVIL REFERENCES	0	0	0	0
EXECUTION FIRST APPEALS	41	0	0	41
EXECUTION SECOND APPEALS	9	0	0	9
CMI (LEAVE TO SUE AS INDIGENT PERSON)	32	0	0	32
MATRIMONIAL APPEALS (FAMILY COURTS)	376	5	3	378
REGULAR FIRST APPEALS(OS)(COMM)	54	2	0	56
FIRST APPEALS FROM ORDERS(OS)(COMM)	305	7	7	305
EXECUTION FIRST APPEALS(OS)(COMM)	5	1	0	6
ORIGINAL APPEAL (APPELLATE)	0	0	0	0
RERA APPEAL	2	0	0	2
TOTAL OF (B)	20466	154	82	20538

(C) TAX APPEALS & REFERENCES

CATEGORY OF CASES	PENDENCY ON 01.06.20	INSTITUTION	DISPOSAL	PENDENCY ON 30.06.20
INCOME TAX APPEALS	2877	0	4	2873
SALES TAX APPEALS	21	1	0	22
SALES TAX REFERENCES	14	0	0	14
WEATH TAX APPEALS	3	0	0	3
CUSTOM ACT CASES	1	0	0	1
CUSTOM ACT REFERENCES	1	0	0	1
CUSTOM ACT APPEALS	113	0	1	112
CENTRAL EXCISE ACT CASES	45	1	0	46
CENTRAL EXCISE ACT REFERENCES	1	0	0	1
CHARTERED ACCOUNTANT REFERENCES	5	0	0	5
CHARTERED ACCOUNTANT CASES	2	0	0	2
VAT APPEAL	5	0	0	5
SERVICE TAX APPEALS	16	0	0	16
TOTAL OF (C)	3104	2	5	3101

(D) CRIMINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.06.20	INSTITUTION	DISPOSAL	PENDENCY ON 30.06.20
WRIT PETITIONS (CRIMINAL)	1274	144	90	1328
CRIMINAL REVISION PETITIONS	3171	9	7	3173
CRIMINAL APPEALS (DIVISION BENCH)	1725	4	2	1727
CRIMINAL APPEALS (SINGLE BENCH)	8908	25	8	8925
CRIMINAL MISC. CASES	5264	59	35	5288
BAIL APPLICATIONS	798	427	287	938
TRANSFER PETITIONS (CRIMINAL)	44	0	0	44
DEATH SENTENCE REFERENCES	1	0	0	1
CRIMINAL REFERENCES	5	0	0	5
CONTEMPT CASES (CRIMINAL)	23	0	0	23
CRIMINAL CONTEMPT REFERENCES	1	0	0	1
LEAVE TO APPEAL	1554	1	1	1554
MISC. APPEAL (PMLA)	3	0	0	3
TOTAL OF (D)	22771	669	430	23010

(E) ORIGINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.06.20	INSTITUTION	DISPOSAL	PENDENCY ON 30.06.20
CIVIL SUITS	3348	20	3	3365
ARBITRATION APPEALS	6	2	0	8
ARBITRATION PETITIONS	391	18	8	401
ORIGINAL MISC. PETITIONS	61	0	0	61
ORIGINAL MISC. PETITIONS (E)	0	0	0	0
ORIGINAL MISC. PETITIONS (I)	12	1	1	12
ORIGINAL MISC. PETITIONS (T)	5	0	0	5
TRANSFER PETITIONS (CIVIL)	1	0	0	1
TEST. CASES	470	0	0	470
INDIGENT PERSON APPLICATIONS	40	0	0	40
EXECUTION PETITONS	342	2	2	342
CIVIL ORIGINAL	1	0	0	1
ORIGINAL APPEALS	105	1	1	105
CIVIL CONTEMPT PETITIONS (ORIGINAL SIDE)	201	9	4	206
CIVIL RULE	1	0	0	1
ELECTION PETITIONS	13	0	0	13
COUNTER CLAIMS	216	0	0	216
CIVIL REFERENCES (ORIGINAL SIDE)	0	0	0	0
CIVIL CONTEMPT REFERENCE (ARBITRATION)	0	0	0	0
ORIGINAL MISC. PETITIONS (MISC.)	5	1	1	5
ORIGINAL MISC. PETITIONS (CONTEMPT)	2	0	0	2
CIVIL SUITS (COMM)	2061	65	5	2121
ORIGINAL MISC. PET. (I) (COMM)	287	44	34	297
ORIGINAL MISC. PET. (T) (COMM)	60	3	3	60
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (COMM)	1482	5	6	1481
ORIGINAL MISC. PET. (ENF.) (COMM)	449	6	2	453
ORIGINAL MISC. PET. (EFA) (COMM)	27	0	1	26
ARBITRATION APPEAL (COMM)	22	2	0	24
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	51	23	23	51
COUNTER CLAIM (COMM)	138	0	0	138
CIVIL SUITS (COMM) INFRA	1	0	0	1
TOTAL OF (E)	9798	202	94	9906

(F) COMPANY SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.06.20	INSTITUTION	DISPOSAL	PENDENCY ON 30.06.20
COMPANY PETITIONS	1206	0	0	1206
COMPANY APPLICATIONS(MAIN)	7	0	0	7
COMPANY EXECUTION APPLICATIONS	6	0	0	6
CRIMINAL ORIGINAL(COMPANY)	154	0	0	154
CIVIL CONTEMPT PETITONS(COMPANY)	87	1	0	88
CRIMINAL MISC. (COMPANY)	21	0	0	21
COMPANY APPEALS (SB)	64	0	0	64
TOTAL OF (F)	1545	1	0	1546